#### COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# APPEAL NO. 282 OF 2016 & IA NO. 580 OF 2016 AND APPEAL NO. 314 OF 2016 & IA NOS. 649 AND 650 OF 2016

**Dated: 20<sup>th</sup>, July 2017** 

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

**APPEAL NO. 282 OF 2016 & IA NO. 580 OF 2016** 

#### In the matter of:-

M/s. Lord Chloro Alkali Ltd., ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. R.K. Mehta

Mr. E.Premjit Singh

Ms. Himanshi Andley for R-1

Mr. M.G.Ramachandran

Ms.Poorva Saigal

Mr. Shubham Arya for R-2

#### APPEAL NO. 314 OF 2016 & IA NOS. 649 AND 650 OF 2016

## In the matter of:

Rajasthan Steel Chambers ...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Neha Garq

Counsel for the Respondent(s) : Mr. R.K. Mehta

Mr. E.Premjit Singh

Ms. Himanshi Andley for R-1

Mr. M.G.Ramachandran

Ms.Poorva Saigal

Mr. Shubham Arya for R-2

### <u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for further hearing on <u>10.08.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt